

(e) India has signed extradition treaties with Belgium, Bhutan, Canada, Hongkong, Nepal, Netherlands, Switzerland, the United States of America and United Kingdom.

(f) Yes, Sir.

(g) Extradition treaties with Bulgaria, Egypt, France, Germany, Greece, Kazakhstan, Mauritius, Oman, Romania, Russia, Spain, Thailand, Ukraine and United Arab Emirates are at different stages of negotiation.

Tripartite Committee for Sugar Industry

197. SHRI SULTAN SALAHUDDIN OWAIISI :
CHAUDHURY RAMCHANDRA BENDA :

(a) whether the Government have constituted a Tripartite Industrial Committee for the sugar industry;

(b) if so, the details thereof;

(c) the composition, terms of reference of the committee;

(d) whether representatives from all the sugar producing States have been included in the Committee;

(e) if so, the details thereof alongwith the names of the States; and

(f) the time by which this Committee is likely to submit its recommendations regarding wage structure and working conditions for those employed in the sugar industry?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR) : (a) Yes, Sir.

(b) to (e) The details of the Committee, its composition, terms of reference, representatives, etc., are given in the Statement attached.

(f) The meeting of the Committee has not taken place yet.

STATEMENT

U-14012/6/93-L.C.

3.10.1997

To

1. The Secretary, Ministry of Food, Krishi Bhawan, New Delhi
2. The State Governments, Employers' & Workers' Organisations (As per list attached)

Subject: Constitution of Tripartite Industrial Committee on Sugar Industry.

Sir,

I am directed to say that it has been decided to constitute the Tripartite Industrial Committee for Sugar Industry. The Composition of the Committee will be as follows:

CHAIRMAN : Minister of State for Labour

I. GOVERNMENT

(a) CENTRAL GOVERNMENT

- | | | |
|-----------------------|---|--------|
| 1. Ministry of Labour | : | 1 Seat |
| 2. Ministry of Food | : | 1 Seat |

(b) STATE GOVERNMENTS

- Governments of Uttar Pradesh,
Tamil Nadu, Bihar, Maharashtra,
Gujarat & Karnataka (one seat each) : 6 Seats

II. EMPLOYERS

- | | | |
|--|---|---------|
| 1. Council of Indian Employers | : | 2 Seats |
| 2. All India Manufacturers' Orgns. | : | 1 Seat |
| 3. National Federation of Cooperative Sugar Factories Ltd. | : | 1 Seat |
| 4. Indian Sugar Mills Association | : | 1 Seat |
| Total | : | 5 Seats |

III WORKERS' GROUP

- | | | |
|---|---|--------|
| 1. Bhartiya Mazdoor Sangh | : | 1 Seat |
| 2. Indian National Trade Union Congress | : | 1 Seat |
| 3. Hind Mazdoor Sabha | : | 1 Seat |
| 4. Centre of Indian Trade Unions | : | 1 Seat |
| 5. National Sugar Workers' Coordination Committee | : | 1 Seat |
| Total | : | 5 Seat |

2. The functions of the Industrial Committee are in general to study and discuss problems which are special to the industry concerned in order to bring about a better understanding of the problems among the parties, render advice in solving the problems and reach a consensus of views.

3. The Committee would meet as and when necessary.

4. This issues with the approval of Minister of State for Labour.

Yours faithfully,
Sd/-

(SHINGARA SINGH)
UNDER SECRETARY
TELE. NO. 3718921/2316